

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. Company Appeal/120/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Amaryllis Shipping Pvt Ltd

V/s.

Registrar of Companies

Appearance

For Applicant: Adv. Ranjita Kumari

For Respondent :

SECTION 252 (3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned Counsel for the petitioner company is unable to show the
companies is in operation for the last 3 years before the Strike off and
seeks some more time to make submissions.

List on 27th August, 2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)